

जमुना पार के क्षेत्रों को दूध की सप्लाई

753. श्री दत्तोपन्त ठेंगडी: क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जमुना पार के क्षेत्रों को दिल्ली दुग्ध योजना को दूध सप्लाई नहीं किया जाता ;

(ख) यदि हां, तो क्या दूध की कमी के होते हुए भी सरकार जमुना पार के क्षेत्रों में वहां की जनसंख्या के अनुपात से दूध की सप्लाई आरम्भ करने का विचार कर रही है ; और

(ग) यदि नहीं तो इसके क्या कारण हैं ?

[MILK SUPPLY TO AREAS ACROSS YAMUNA

753. SHRI D. THENGARI: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that milk is not being supplied by the Delhi Milk scheme to the areas across the Yamuna;

(b) if so, whether in spite of milk shortage, Government propose to start the supply of milk to the areas across the Yamuna in proportion to the population there; and

(c) if not, what are the reasons therefor ?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिन्दे) : (क) जी हां।

(ख) जी नहीं।

(ग) दूध की सीमित उपलब्धि के कारण दिल्ली दुग्ध योजना इस समय समस्त नगर में दूध देने की सेवा का विस्तार करने में असमर्थ है। अधिक दूध उपलब्ध होने पर ही जमुना पार के क्षेत्रों तक दूध देने की योजना की सेवा का विस्तार किया जा सकेगा।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-AHEB SHINDE) : (a) Yes, Sir.

†[] English translation.

(b) No, Sir.

(c) Delhi Milk Scheme is, at present, unable to extend service to the entire city due to limited procurement. Extension of service of the Scheme to the areas across the Yamuna can be taken up only when more milk is available.]

CENTRAL FARM IN PUNJAB

754. SHRI D. THENGARI: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Central Government propose to open a farm in Punjab near Ludhiana; and

(b) if so, what are the broad outlines of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) Yes.

(b) The Punjab Government have offered an area of about 8000 acres in the Suttlej Bed. The terms and conditions for the transfer of land to Central Government for this purpose, are under negotiation.

CENTRAL ASSISTANCE FOR SINKING TUBEWELLS IN M. P.

755. SHRI S. D. UPADHYAYA: Will the Minister of FOOD & AGRICULTURE be pleased to state :

(a) whether the Government of Madhya Pradesh has requested the Central Government to provide financial assistance for sinking tubewells in Madhya Pradesh; and

(b) if so, what are the details of the proposal and whether Government have communicated their decision to the Government of Madhya Pradesh; if not, when a decision is likely to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) and (b) During the visit of the Minister of Food and Agriculture to Bhopal in September, 1967,

the Chief Minister, Madhya Pradesh discussed with him various problems relating to Minor Irrigation. In a subsequent letter to the Union Minister, the Chief Minister requested that the Government of India should help them to obtain a sum of Rs. 20 crores from the Reserve Bank of India or other sources for financing their Tubewell programme and promised to send a detailed scheme relating to sinking tube-wells. The scheme has not yet been received. In the meantime, the Chief Minister, Madhya Pradesh has been informed that owing to paucity of funds, the Government of India is unable to allocate additional funds for Minor Irrigation. The State Government was advised to manage with the existing allocation of Rs. 5.93 crores and to tap the agencies in the non-Plan Sector like Land Mortgage Banks, Agricultural Refinance Corporation, Agro-Industries Corporation, etc. for additional outlay for minor irrigation programme.

756. [Transferred to the 7th December, 1967.]

INDUSTRIAL COMMITTEE ON
BANKING INDUSTRY

757. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government propose to appoint an Industrial Committee on Banking industry; and

(b) if so, the composition of the committee?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): (a) and (b) The matter is under consideration.

COMPLAINTS ABOUT THE DISTRIBUTION
OF DIWALI SUGAR QUOTA BY DELHI
ADMINISTRATION

758. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of sugar allotted to Delhi Administration as special quota for Diwali this year;

(b) whether it is a fact that the Members of the Delhi Metropolitan

Council were given wide powers to distribute about 1,20,000 kilograms of sugar to Halwais;

(c) whether Government have received any complaints about the distribution of this quota of sugar;

(d) if so, the number of complaints received by Government so far and whether any inquiry was made into the matter; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHAB SHINDE): (a) 1,260 tonnes. This quantity covered both the festivals of Dussehra and Diwali.

(b) The Delhi Administration decided that each Member of the Metropolitan Council could recommend allotment up to 25 kilograms of sugar in each case subject to a maximum of 2,000 kilograms (20 bags) per Member.

(c) No, Sir.

(d) and (e) Do not arise.

CONVERSION OF TELEPHONE EXCHANGES
INTO AUTOMATIC EXCHANGES IN
PUNJAB

759. SHRI SURJIT SINGH ATWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to convert some of the manual telephone exchanges into automatic system in Punjab;

(b) if so, the names of these places and by when these exchanges are likely to be converted; and

(c) the number of towns in Punjab which are being put on the subscribing dialling system?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes.